

BEFORE THE HONOURABLE NATIONAL GREEN

TRIBUNAL SOUTH ZONE AT CHENNAI

O A 27 of 2019 c/w O A 254 OF 2020

Between

Sri Kishore kumar & another Applicants

And

Union of India and twelve others Respondents

Application under section 19 of the National Green Tribunal act read with section 151 of the Civil Procedure Code

From the facts mentioned in the accompanying affidavit the honorable tribunal may be pleased accept the details given by this respondent regarding the allegations made by the Applicants about the existence of the pipeline in the interest of justice and equity.

Place: Bangalore



Date: 30th March 2022

Advocate for the 10th Respondent

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AFFIDAVIT

I, M K Balraj, S/O , Sri M K Kanthappa , Aged about 54, years, Residing at Pithrodi, Udayavar Village, Udupi Tq. and Dt, do hereby solemnly affirm and state on oath as follows:-

1. I am the 10TH Respondent in the above matter and I am well conversant with the facts of the above case, Hence I am swearing to this affidavit.
2. The applicants in the above application had filed an I A, stating that pipe lines have been laid in to the river and that untreated effluents are being discharged in to the water bodies.
3. It is to be mentioned here that earlier with prior permission of Karnataka state Pollution control, a pipe line measuring 800 meters deep in to the sea.
4. After the installation of the zero discharge E T P the entire length of pipeline has been removed. If any pipe line is found on the river bed

M Balraj

Seetharama Shetty
NOTARY UDUPI
28/03/2020

NO. OF CORRECTIONS *Nil*

or submerged, the same does not belong to us nor any discharge pipeline is connected to our plant.

Sworn to accordingly

No. of corrections:

IDENTIFIED BY ME
Identified by me

[Signature] KAR 2183/2006
[Shashu]

Place: Udupi Advocate, Udupi

Date: 28th March 2022

[Signature]

Deponent

SWORN/SOLEMNL AFFIRMED AND
SIGNED/AFFIXED L.T.I. BEFORE ME
THIS 28th March dodd
DAY OF 2022
AT Udupi



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[Signature] 28/3/2022
SEETHARAMA SHETTY, BA, LL.B
Advocate - Notary Public
Govt. of India - Reg. No. 7070
1st Floor, Maharaj Building, Opp. Canara Bank
Court Road, UDUPI - 576101
Karnataka State, INDIA. Mobile: 9242177102

NO. OF CORRECTIONS Nil